T-15012/1/2022-Training-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(Training Division)

2nd Floor MMU building, Mata Sundri Road, New Delhi-110 002

Dated: 1st January, 2025

NOTICE

This notice serves to inform that training partner **Sanchay Education Society (TPSAN335)** is hereby **blacklisted** as a Training Partner under the Food Safety Training and Certification (FoSTaC) program of FSSAI.

The training partner has been blacklisted because of following reasons-

- 1. **Charging Excess Fees**: It has been observed that Sanchay Education Society has been charging fees from food handlers in excess of the prescribed rates as per the FoSTaC guidelines. This constitutes a serious violation of the program's regulations and undermines its objective of providing affordable and accessible training.
- 2. **Non-Compliance with FoSTaC Guidelines**: Sanchay Education Society has failed to adhere to the guidelines issued under the FoSTaC program. This includes not conducting the training after receiving the training fees from the Food Business Operators.

Therefore, in accordance with the terms and conditions for an empanelled training partner, as outlined in the order dated 6th April 2023, Sanchay Education Society is hereby blacklisted from the FoSTaC programme effective from the date of issuance of this notice.

Further, it is directed to the Sanchay Education Society to immediately refund the excess amount charged from the FBOs and submit the report to Training division on email id fostac@fssai.gov.in Also, it is directed to them to refrain from collecting any money from any FBOs for conducting FoSTaC training effective immediately.

This issues with the approval from the Competent Authority.

(Virendra Singh Shekhawat)

Manager(Training)

To- 1. Sanchay Education Society (TPSAN335)

2. IT division-with a request to upload on the FSSAI and FoSTaC website